



The Assam Don Bosco University Act, 2009

Act 9 of 2009

Keyword(s):

Higher Education, Infrastructure, Library, Laboratory

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THE ASSAM GAZETTE

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EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 60 দিশপুৰ, শুক্ৰবাৰ, 13 ফেব্ৰুৱাৰী, 2009, 24 মাঘ, 1930 (শক)
No.60 Dispur, Friday, 13th February, 2009, 24th Magha, 1930 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 12th February, 2009

No. LGL.149/2008/30.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. IX OF 2009
(Received the assent of the Governor on 12th February, 2009)
THE ASSAM DON BOSCO UNIVERSITY ACT, 2009

AN
ACT

to establish a Private University under the name and style "The Assam Don Bosco University" under section 6 of the Assam Private University Act, 2007.

Assam Act No.
VII of 2007.

Whereas it is expedient to establish a Private University under the name and style "The Assam Don Bosco University" under section 6 of the Assam Private Universities Act, 2007 and for matters connected Therewith or incidental thereto.

Assam Act No.
XIII of 2007

It is hereby enacted in the Sixtieth Year of the Republic of India as follows:-

1. (1) This Act. may be called the Assam Don Bosco University Act, 2009.
- (2) It extends to the whole of Assam
- (3) It shall come into force at once.
2. (1) For furthering the advancement of learning and prosecution of higher education and research, there shall be established a Private University under the name and style "The Assam Don Bosco University" in the State of Assam.
- (2) The details regarding name, location, jurisdiction and Infrastructure of the said University are mentioned in the Schedule appended to this Act.

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Establishment
the Assam Don
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Repeal and saving

3. (1) The Assam Don Bosco University Ordinance, 2008 is hereby repealed.

Assam
Ordinance
IV of 20

(2) Notwithstanding such repeal, anything done or any action taken under the Ordinance so repealed shall be deemed to have been done or taken under the corresponding provisions of this Act.

SCHEDULE

(See sub-section (2) of section 2)

Details regarding name, location, jurisdiction and infrastructure belonging to Assam Don Bosco University as envisaged under Section 6 of the Assam Private University Act, 2007:-

- | | |
|-------------------------------|--|
| 1. Name of the University | : Assam Don Bosco University (Sponsored by Don Bosco Society, Azara.) |
| 2. Location of the University | : Location at Kamrup District, with its head quarter at Guwahati. |
| 3. Jurisdiction | : Extending over the State of Assam. |
| 4. Infrastructure | : (i) Land : 60 bighas,
(ii) Built up Area = 16,000 sq. metres
12,000 sq metres at Kharghuli
4,000 sq metres at Azara
(iii) Endowment Fund
Rupees Two Crore in Government Securities
(iv) Library
Area = 531.49 sq. metres
Volumes = 5401
(v) Laboratories
Area = 360 sq. metres
Equipments for Physics, Chemistry, Electronics, Mechanical
(vi) Workshop
Area = 550 sq. metres
Equipments = Lathes, Grinders, Smithy, Welding, Saw
Carpentry & Fitting Section
(vii) Computer Laboratory
Area = 183.62 sq. metres with 64 computers, 3 servers,
4 printers
(viii) Computing Centre
Area = 45 sq. metres with 30 computers
(ix) Language Lab
Area = 45 sq. metres with 31 computers
(x) Back up Generator with a capacity of 75 KVA
(xi) Transformer with a capacity of 150 KW
(xii) Residential Facilities/Guest Rooms: 30 rooms at Kharghuli
4 rooms at Azara
(xiii) Land for playgrounds, hostels, staff quarters. |

MOHD. A. HAQUE,
Secretary to the Government of Assam,
Legislative Department, Dispur.